

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2011 &
I.A.No. 252 of 2011

Dated : 8th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Biomass Energy Developers Association & Ors. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.
....Respondent(s)

Counsel for the Appellant(s): Mr. K. Gopal Choudhary
Counsel for the Respondent(s): Mr. A. Subba Rao for R.2 to R.6
Mr. Ravi Shankar for State of Andhra Pradesh

ORDER

Post the I.A. for further hearing on **18.11.2011** at 2.30 p.m.
In the meantime, the learned counsel for the Respondent Nos.2 to 6
is directed to file the reply after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak